

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
B M G CHEMICALS PRIVATE LIMITED (IN CIRP)
TRADING IN CHEMICAL PRODUCTS

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	B M G Chemicals Private Limited CIN: U24110MH1997PTC110888
2.	Address of the registered office	216-A Gokul Arcade, Subhas Road, Vile Parle (East), Mumbai, Maharashtra, India, 400057
3.	URL of website	N. A
4.	Details of place where majority of fixed assets are located	504/505, Anand Milan Complex, Opp. Navrangpura Jain Derasar, Navrangpura, Ahmedabad-380 009
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products /services sold in last financial year	The company is trading company, hence there is no plant and machinery
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at cirp.bmgchemicals@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.bmgchemicals@gmail.com
10.	Last date for receipt of expression of interest	11.11.2025
11.	Date of issue of provisional list of prospective resolution applicants	20.11.2025
12.	Last date for submission of objections to provisional list	25.11.2025

13.	Date of issue of final list of prospective resolution applicants	05.12.2025
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.11.2025
15.	Last date of submission of resolution plans	20.12.2025
16.	Process email id to submit Expression of Interest	cirp.bmgchemicals@gmail.com

Date: 24.10.2025
Place: Mumbai

Sd/-
Palak Swapnil Desai
IBBI/IPA-001/IP-P01517/2019 -2020/12515
Resolution Professional
B M G Chemicals Private Limited
AFA No: AA1/12515/02/311225/107595
(valid till 31st December, 2025)